



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20th December, 2022

NOTICE

Please take notice that the following matter listed on 21.12.2022 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 830 of 2020 & I.A. No. 3162,4891 of 2022 (PH)	Suchi Paper Mills Ltd. & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	Nikshubha Sethi	Suresh Dutt Dobhal Mehak Khurana-R1 Aashish Verma-R2 Suresh Dutt Dobhal-R3, R4 & R5 Aashish Gupta-RP

By order of Hon'ble Chairperson

-Sd/-

Registrar